

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1691

ANSWERED ON:23.08.2007

RELEASE OF FUNDS UNDER POST MATRIC SCHOLARSHIP SCHEMES TO KARNATAKA

Reddy Shri Karunakara G.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the funds sought by the State Government of Karnataka for giving Post Matric Scholarships to the students of Scheduled Castes and Other backward Classes during the last three years;

(b) the fund sanctioned and released by the Union Government during the said period;

(c) whether the funds sanctioned and released under the schemes during the said period were as per the demands made by the Government of Karnataka; and

(d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) - Scheme of Post Matric Scholarship for SC students

(Rupees in lakhs)

Year Funds sought/ Due Central Share Unspent(-) / Central Assistance
expenditure after deducting arrears(+) of released during
incurred by committed liability previous year the year
the State of State Govt.
Govt.

2004-05 6068.22 3046.66 - 1290.407 2699.58

2005-06 6195.00 3173.44 -943.33 2652.00

2006-07 15606.26 12584.7 -421.89 5142.22

(including
arrears of
Rs. 5781.30
claimed by
State Govt
pertaining
to the year
2005-06)

Scheme of Post Matric Scholarship for OBC students

(Rupees in lakhs)

Year Demand from Amount sanctioned Amount released
the State Govt. by the Ministry by this Ministry

2004-05 670.53 248.45 248.45

2005-06 3010.61 Nil Nil

(c) & (d) No Sir. Funds under Post Matric Scholarship for SC students are released to States after deducting their committed liability and adjusting unspent balance/arrears for the previous years if any. In case of Post Matric Scholarship for OBC students funds are released keeping in view the demands of States and availability of budget under the scheme.